

ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). The allegations levelled against the Management Committee in the news item are baseless, false and malicious with the sole aim of pressurising the authorities to abandon the envisaged reforms for improving facilities for its clientele. Notwithstanding, an enquiry has been ordered under the aegis of Adjutant General's Branch, Army HQs on 8 August, 1995 to investigate the veracity of the allegations.

(d) There is no proposal to extend facilities to retired civilian employees and Members of Parliament.

[Translation]

#### Ordnance Factories

2875. DR. MAHADEEPAK SINGH SHAKYA : Will the PRIME MINISTER be pleased to state :

(a) whether the arms manufactured by the ordnance factories are legally available to the customers,

(b) if so, whether the prices of such arms are increasing day-by-day; and

(c) if so, the reasons therefor and the steps being taken by the Government to control the increasing prices?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Three types of non-prohibited bore fire-arms, namely, .315 sporting rifle, 12 bore double barrel breach loading (DBBL) gun and .32 revolver, manufactured by ordnance factories can be purchased by those holding valid licence, .315 sporting rifle and 12 bore DBBL gun are sold in the market through authorised arms dealers; .32 revolvers, are sold only from the factories and are allotted to certain specified categories of persons in need of security.

(b) and (c). During the last two years there has been no increase in the basic sale price of .32 revolver, whereas there has been increase of about 15 and 30 percent in the basic sale prices of 12 bore DBBL gun and .315 rifle respectively. The prices are reviewed periodically keeping in view the cost of production and the market conditions.

[English]

#### Transmission Executives

2876. SHRI BHUPINDER SINGH HOODA :

SHRI GOVINDA CHANDRA MUNDA :

DR. KRUPASINDHU BHOI :

Will the PRIME MINISTER be pleased to state :

(a) whether Staff Selection Commission has announced final result of Transmission Executives (General and Production), 1994 recently and selected 182 candidates including 17 candidates of panel to fill up 278 vacancies in AIR/Doordarshan;

(b) if so, the reasons for not selecting candidates as per the 278 vacancies reported by the AIR/Doordarshan;

(c) whether Staff Selection Commission propose to announce supplementary result against the remaining 96 vacancies;

(d) if not, the reasons therefor;

(e) the reasons for not filling up the reserved vacancies in time;

(f) whether the Government also propose to fill up all the 458 vacancies in the posts of Transmission Executive all over the country by the supplementary result to the aforesaid examination to avoid delay in filling up of reserved vacancies;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (e). Only 194 vacancies of Transmission Executives (General & Production) (and not 278 as suggested in the question) were reported by the user offices to SSC for being filled on the results of Transmission Executive (General & Production) Examination, 1994. 182 candidates (including 17 candidates whose selection is provisional subject to clearance by the respective regional offices) have been recommended for appointment as per results of this Examination declared on 20.7.95. The SSC could not make selection for the remaining 12 vacancies for want of suitable candidates.

(f) to (h). Selection for the unfilled 12 vacancies as also for additional vacancies of Transmission Executives (General & Production) that may be reported by user Department to SSC would be made through next regular examination.

#### Secondary level Hospitals

2877. SHRIMATI D.K. THARADEVI SIDDHARTHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have set up secondary level hospitals in various districts in Karnataka;